

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT:-

THE HONOURABLE MR. JUSTICE A.K.JAYASANKARAN NAMBIAR

AND

THE HONOURABLE MR.JUSTICE SHAJI .P. CHALY

FRIDAY, THE 3rd DAY OF APRIL, 2020/14TH CHAITHRA, 1942

B.A. NO. 1262 OF 2020

(CRIME NO. 19 OF 2020 OF CHERPULASSERY POLICE STATION, PALAKKAD DISTRICT)

PETITIONERS/ACCUSED NO. 1 TO 4

- 1 Muhammed Imran, aged 19 years, S/o.Muhammed, Veluthakkathodi House, ThengumvalappDesom, VallapuzhaVillage, Pattambi, Palakkad District.
- 2 MuhammedMuhdeen, aged 19 years, S/o.AbdulRasak, KundukulamVeedu, MaattayaDesom, Vallapuzha Village, Pattambi, Palakkad District.
- 3 Hamsath Ali, aged 19 years, S/o.Moideenkutty, Karuthanath House, ThengumvalappDesom, Vallapuzha Village, Pattambi, Palakkad District.
- 4 MuhammedFayis, aged 20 years, S/o.MuhammedRasheed, Kunnathpalliyalil House, Poyilur, CherikkalluDesom, Vallapuzha Village, Pattambi, Palakkad District.

By Adv. Sri. A. HAROON RASHEED

RESPONDENTS:

- 1 State of Kerala, represented by Public Prosecutor,High Court of Kerala, Ernakulam.
- 2 The Sub Inspector of Police, Cherpulassery Police Station, Represented by Public Prosecutor, High Court of Kerala, Ernakulam.

By ADV. SRI. SUMAN CHAKRAVARTHY, Public Prosecutor

This Bail Application having come up for admission on 03/04/2020, the Court on the same day passed the following:-

**A.K.JAYASANKARAN NAMBIAR, J
&
SHAJI P. CHALY, J.**

B.A.No.1262 OF 2020

Dated this the 3rd day of April, 2020

ORDER

Shaji P. Chaly, J.

The petitioners herein are accused Nos. 1 to 4 in Crime No. 19 of 2020 of Cherpulassery Police Station, Palakkad District indicted for having committed offence punishable under Sections 489B, 489C r/w. Section 34 of the IPC. They were arrested on 30.1.2020 and remains in judicial custody.

2. This application is seriously opposed by the learned Public Prosecutor. We are not impressed with the arguments advanced by the learned counsel, and at that point of time, the learned counsel sought for an adjournment on 17.4.2020.

Post on 17.4.2020.

A.K. JAYASANKARAN NAMBIAR, JUDGE

SHAJI P. CHALY, JUDGE